

THE GAUHATI HIGH COURT AT GUWAHATI

_(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/319/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge,
Chirang.

Dated Guwahati the 19th January, 2021.

Sub: **Permission to leave station with official vehicle.**

Ref:- Your letter No. DJCH.I-5/P/2019-2021/57 dated 12.01.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, retrospectively, with your official vehicle, at your own cost, w.e.f. the morning of 13.01.2021 till the morning of 18.01.2021.

Yours faithfully,

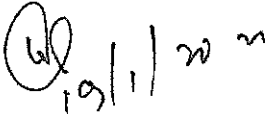
Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/320/A, dated 19.1.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
Ratan